

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). The particle size specification of Mutiate of Potash (MOP) for import from the Commonwealth of Independent States countries (CIS) has been relaxed from the existing 95 per cent to 65 per cent between (-) 1.7 mm and 0.25 mm IS sieve, on 31.10.1996 for a period of one year.

It is not correct to say that the relaxation in particle size of MOP has been made against the technical opinion of the Indian Council of Agricultural Research. In fact, no technical opinion has been expressed by ICAR about the particle size of MOP.

(c) to (e). Question does not arise.

Extremist Organisations

3587. SHRI UDDHAB BHARMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the extremist Organisations of the N.E. Region sponsoring sovereignty have expressed willingness to have talk with the Government;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the initiatives taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). it will not be in public interest to disclose any details at this stage.

[Translation]

Pollution in Gaya

3588. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received some

representations from some Members of Parliament and some other Institutions that people of Gaya in Bihar are suffering from all round pollution;

(b) whether water of ancient ponds has been filled with filth by the Municipal Corporation resulting in permanent pollution there;

(c) whether the officials of the Central Pollution Control Boards alongwith the officials of the Bihar State Pollution Control Board had inspected the said ponds years ago and submitted a report to the Government in this regard; and

(d) if so, the details of the present actual position and the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) Yes, Sir.

(b) and (c). The Bihar State Pollution Control Board and Central Pollution Control Board examined water quality of Dighi Talab and Surajkund in Gaya. The water quality in respect of Dissolved Oxygen concentration is within the limit as per the primary water quality criteria for outdoor bathing.

(d) The Department of Urban Development, Government of Bihar has initiated a study under the Urban Lake Conservation Programme.

Cases of Police Firing in Delhi

3589. SHRI RAM SAGAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of lives lost due to police firing during 1994, 1995 and 1996 till date and the manner in which they compare with the preceding three years;

(b) whether the cases of police firing were got inquired into by the Government;

(c) if so, the findings thereof; and

(d) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). The requisite information is given in the enclosed statement.

STATEMENT

Year	Number of incidents of police firing	Number of lives lost in police firing	Number of cases in which Enquiry/Mag-isterial Enquiry was conducted	Findings of Enquiry	Action taken on the findings
1	2	3	4	5	6
1991	1	1	-	-	A case under section 302 IPC has been registered at Police Station Alipur. The case is pending trial in the court.